

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 835/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.01.2018

NAME OF THE PARTIES: M/s. Mehrangarh Financial Advisors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
44	RAJESH SHARMA	Advocate for the Petitioner	Rajesh Sharma

ORDER

CSP No. 828/230-232/NCLT/MB/MAH/2017  
CSP No. 835/230-232/NCLT/MB/MAH/2017  
CSP No. 830/230-232/NCLT/MB/MAH/2017  
CSP No. 829/230-232/NCLT/MB/MAH/2017

The Company Petitions are **allowed**, vide separate order.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)